

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GOOD VALUE MARKETING COM[ANY LIMITED Date of Commencement of Liquidation: 01-07-2022; List of Stakeholders as on Date: 06-08-2022; Name of IP: Mr. Manoj Kumar Jain; Process Number: 1; Last 5 digitof registration number: 10960

| Sl. no. | Category of stakeholders  | Summary of claims received |              | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.) | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 2       | Liquidation costs incurred till date  | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 3       | Secured financial creditors   | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 4       | Unsecured financial creditors   | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 5       | Operational creditors (Workmen)   | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 6       | Operational creditors (Employees)   | 1                          | 141748       | 1                          | 141748       | 0                           | 0                         | 0                                   | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| Total   |   | 1                          | 141748       | 1                          | 141748       | 0                           | 0                         | 0                                   |                            |